

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 108/CB/2021, IA (Companies Act) No. 21/CB/2022
 IA (Companies Act) No. 5/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Akash Bakshi -Vs- SRG Altis Zeus Healthcare Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
 Ms. S. Pholgu, Adv.
 Mr. Abhijeet Agarwal, Adv.
 Mr. Jaish Joshi, Adv.
 Mr. Subham Agrawal, Adv.
 Ms. Jagruti Sahoo, Adv.

For Respondent (s)

Mr. Satya Smruti Mohanty, Adv. } R Nos. 1 to 5, 8 & 9
 Mr. Sarvavid Subash Pradhan, Adv. }
 Mr. Goutam Rai, Adv. }
 Mr. Gyaninee Nayak, Adv. }
 Mr. Pratyusha Mohanty, Adv. }
 Mr. Sambit Sekhar Moharana, Adv. }

ORDER

IA (Companies Act) No. 5/CB/2024:

Ld. Counsel, Mr. A. Agarwal, appearing for the applicant. This is an application filed under Rule 11 of the NCLT Rules 2016, to implead the Respondent Nos. 10 to 12, as respondents in the main CP as well as in IA (Companies Act) No. 21/CB/2022. Ld. Counsel, Ms. Gyaninee Nayak, appearing for the existing Respondent Nos. 2 to 9. There is no representation for proposed Respondent No. 10. Counsel for the proposed party Respondent No. 11 is present. He already filed appearance and sought time to file reply. There is no representation for R12 (ROC). Applicant counsel represented that notice served on the R10 and R12

Sd

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also. Since, there is no representation for R10 & R12. Petitioner is directed to file affidavit of service in the meanwhile. Two weeks' time is granted to file reply of R2-R9 & R10. List the matter 12.06.2024.

IA (Companies Act) No. 21/CB/2022:

This is an application filed under Rule 11 of the NCLT Rules, 2016 for direction. IA (Companies Act) No. 5/CB/2024, is pending. Hence, call this matter along with IA (Companies Act) No. 5/CB/2024 on 12.06.2024.

CP No. 108/CB/2021:

Both the IAs are pending. Call the main CP along with IAs on 12.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)